

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-17/2015/8143/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 11th ^{Sep} ~~August~~, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No. DJHj/22/2428 dtd. 29.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.09.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 02.09.2023, till the morning of 07.09.2023.** The next senior most Judicial Officer available at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/8144/dated , 11-09-23

Copy to.

- ✓1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)